## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Friday, 11**<sup>th</sup> **July, 2025**:

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The Specially Constituted Division Bench comprising of the **Hon'ble Shri Justice Amit Borkar and the Hon'ble Shri Justice Somasekhar Sundaresan** will sit in **Court Room No. 09** at **5.15 p.m**. will take up following matter, as per the board to be notified separately.

## **Original Side Matter**

(Pending Chamber Summons and Notices of Motion)

In

## Writ Petition No. 1152 of 2002

NGO Alliance for Government and Renewal (NAGAR) & Ors

V/s

The State of Maharashtra & Ors.

Dated this the 8<sup>th</sup> day of July 2025. By Order,

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S. Bombay

Sd/-(P. P. Bhaidkar) I/c Prothonotary & Sr. Master, High Court, O.S. Bombay